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Title: Introduction of the Abolition of Death Penalty to Women, Children and Indigent Persons Bill, 2009.

SHRI ADHIR CHOWDHURY (BAHARAMPUR): I beg to move for leave to introduce a Bill to abolish death penalty to women, children and indigent persons.

MADAM CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to abolish death penalty to women, children and indigent persons."

*The motion was adopted.*

SHRI ADHIR CHOWDHURY : I introduce the Bill.

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